

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2000
TO BE ANSWERED ON 03.03.2020

Household registered under MGNREGS

2000. SHRI K. NAVASKANI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of households registered for work under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) since 2014, year and State-wise including in Tamil Nadu;
- (b) the number of households provided work since 2014, year and State-wise including in Tamil Nadu;
- (c) whether the Government has ensured timely payment of wages under this scheme and if so, the details thereof; and
- (d) if not, the details of instances of wages being paid late?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): As per information uploaded by the States/UTs in the Management Information System (MIS) of MGNREGS, the State/UT-wise details of number of Registered households under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) including Tamil Nadu, since 2014-15 to 2019-20 (as on 27.02.2020) is at **Annexure-I**.

(b): The Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme. As per information uploaded by the States/UTs in the Management Information System (MIS), the State/UT-wise details of households provided employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) including Tamil Nadu, since 2014-15 to 2019-20 (as on 27.02.2020) is at **Annexure-II**.

(c)&(d): The Ministry has issued Standard Operating Procedure (SoP) on timely payment process for direct payments into the account of beneficiaries. States/ UTs have been advised to generate pay orders in time. This has resulted in considerable improvement in the status of timely generation of pay order leading to improvement in actual time taken to credit wages in the workers account. During the current Financial Year 2019-20 (as on 27.02.2020), around 96.5% pay orders have been generated within 15 days from the date of closure of the Muster Roll at National level.

**Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question
No.2000 dated 03.03.2020**

SI No	States/UTs	Number of Registered households (in lakh)					
		2014-15	2015-16	2016-17	2017-18	2018-19	upto 2019-20 (as on 27.02.2020)
1	ANDHRA PRADESH	82.82	84.42	85.54	86.41	88.16	89.27
2	ARUNACHAL PRADESH	2.02	2.10	2.19	2.21	2.30	2.41
3	ASSAM	45.13	49.19	45.95	46.71	49.23	51.74
4	BIHAR	130.93	140.07	152.17	158.96	169.99	179.59
5	CHHATTISGARH	40.28	39.98	37.76	38.33	39.20	39.52
6	GOA	0.35	0.36	0.36	0.37	0.37	0.37
7	GUJARAT	34.25	34.61	34.43	36.49	38.47	39.70
8	HARYANA	7.73	7.60	8.48	8.87	9.30	9.71
9	HIMACHAL PRADESH	11.78	11.87	12.03	12.27	12.61	12.88
10	JAMMU AND KASHMIR	12.84	13.43	12.69	12.52	12.89	13.24
11	JHARKHAND	36.68	37.75	43.04	43.97	47.16	49.15
12	KARNATAKA	55.43	56.13	53.06	55.62	60.03	62.89
13	KERALA	30.28	32.08	32.24	33.48	35.13	36.33
14	MADHYA PRADESH	88.64	84.07	68.25	68.19	71.07	70.44
15	MAHARASHTRA	77.35	80.00	84.36	89.43	91.81	93.59
16	MANIPUR	5.32	5.45	5.49	5.50	5.68	5.71
17	MEGHALAYA	4.87	4.94	5.18	5.38	5.68	5.91
18	MIZORAM	1.82	1.87	1.90	1.91	1.94	2.00
19	NAGALAND	4.24	4.26	4.30	4.32	4.35	4.36
20	ODISHA	65.24	66.83	64.33	63.78	65.24	68.23
21	PUNJAB	11.17	12.03	13.00	15.29	16.68	17.92
22	RAJASTHAN	99.24	100.38	98.21	99.30	103.39	105.98
23	SIKKIM	0.86	0.86	0.80	0.81	0.83	0.84
24	TAMIL NADU	83.40	86.06	80.11	80.82	83.05	84.58
25	TELANGANA	61.76	63.32	57.85	53.01	54.44	55.35
26	TRIPURA	6.32	6.16	6.09	6.11	6.26	6.30
27	UTTAR PRADESH	157.44	167.76	158.69	162.22	169.47	173.83
28	UTTARAKHAND	11.16	11.54	10.80	10.66	10.89	11.13
29	WEST BENGAL	122.05	125.59	128.54	119.60	121.63	125.40
30	ANDAMAN AND NICOBAR	0.51	0.52	0.36	0.35	0.35	0.35
31	DADRA & NAGAR HAVELI	0.08	0.08	0.08	0.14	0.14	0.14
32	DAMAN & DIU	0.00	0.00	0.00	0.00	0.00	0.00
33	LAKSHADWEEP	0.08	0.08	0.08	0.08	0.08	0.08
34	PUDUCHERRY	0.70	0.70	0.70	0.66	0.68	0.70
	National	1292.77	1332.09	1309.06	1323.77	1378.50	1419.64

Source: www.nrega.nic.in

**Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question
No.2000 dated 03.03.2020**

(Fig. in lakh)

Sl No	States/UTs	Households provided employment					
		2014-15	2015-16	2016-17	2017-18	2018-19	2019-20*
1	ANDHRA PRADESH	33.07	36.21	39.91	39.95	42.28	39.22
2	ARUNACHAL PRADESH	1.37	1.81	2.03	1.42	1.60	1.61
3	ASSAM	9.65	15.02	15.68	16.85	17.42	17.37
4	BIHAR	9.26	14.80	22.86	22.47	29.24	29.37
5	CHHATTISGARH	17.48	21.74	21.32	23.26	24.42	23.06
6	GOA	0.07	0.06	0.07	0.06	0.01	0.01
7	GUJARAT	5.13	5.57	7.16	8.61	9.11	7.71
8	HARYANA	2.18	1.69	2.81	2.73	2.31	2.35
9	HIMACHAL PRADESH	4.53	4.23	5.29	5.11	5.54	4.97
10	JAMMU AND KASHMIR	3.25	6.38	6.01	6.82	6.52	4.87
11	JHARKHAND	11.11	11.26	17.42	14.45	12.73	13.23
12	KARNATAKA	10.93	12.35	18.18	19.02	21.08	21.47
13	KERALA	13.80	15.06	14.57	13.12	14.78	14.06
14	MADHYA PRADESH	27.93	27.02	28.01	34.81	39.19	34.62
15	MAHARASHTRA	11.60	12.75	14.33	16.98	17.93	14.41
16	MANIPUR	4.69	4.74	5.16	4.91	5.13	5.27
17	MEGHALAYA	3.51	3.68	4.15	4.27	4.75	4.79
18	MIZORAM	1.90	1.90	1.89	1.91	1.96	2.02
19	NAGALAND	4.06	4.17	4.18	4.10	3.86	3.82
20	ODISHA	14.67	19.95	20.31	23.07	21.48	21.48
21	PUNJAB	2.89	4.74	5.36	6.64	6.75	7.17
22	RAJASTHAN	36.87	42.21	46.34	45.14	51.65	53.71
23	SIKKIM	0.57	0.65	0.68	0.64	0.62	0.56
24	TAMIL NADU	56.58	60.53	62.62	58.15	55.92	54.75
25	TELANGANA	24.40	25.76	25.61	25.33	25.24	23.47
26	TRIPURA	5.81	5.70	5.77	5.23	5.49	5.62
27	UTTAR PRADESH	38.96	54.21	49.94	48.60	50.45	51.30
28	UTTARAKHAND	4.55	5.44	5.44	5.10	4.89	4.45
29	WEST BENGAL	51.17	61.09	58.23	52.41	43.92	49.01
30	ANDAMAN & NICOBAR	0.14	0.10	0.12	0.07	0.06	0.05
31	DADRA & NAGAR HAVELI	0.00	0.00	0.00	0.00	0.00	0.00
32	DAMAN & DIU	0.00	0.00	0.00	0.00	0.00	0.00
33	LAKSHADWEEP	0.0048	0.0013	0.0001	0.0014	0.0025	0.0010
34	PUDUCHERRY	0.30	0.33	0.31	0.38	0.33	0.36
	National	412.41	481.16	511.79	511.59	526.68	516.21

*As on 27.02.2020

Source: www.nrega.nic.in